

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 38/RP/2016

Subject : Review of the order dated 15.12.2015 in Petition No. 33/TT/2013.

Date of Hearing : 14.12.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Himachal Pradesh State Electricity Board and 16 others

Parties present : Ms. Akansha Tyagi, Advocate, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Manish Garg, BYPL

Record of Proceedings

The proxy counsel of the learned counsel for the review petitioner sought adjournment due to non-availability of the arguing counsel.

2. The Commission directed the respondents to file their reply by 2.1.2017.2016 with an advance copy to the petitioner who shall file its rejoinder, if any by 16.1.2017. The Commission directed the parties to comply with the directions within the specified time and observed that no further extension of time shall be granted.

3. The Commission directed to list the review petition on 19.1.2017 for final arguments.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

